

ORISSA HIGH COURT

FILING REPORT AS ON :22/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/11902/2026	NAMJAN MUNDA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BISRA /278 /2025 () //	
2	D-BLAPL/11905/2026	SUSANTA KANHAR @ SUSHANTA KANHAR VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BOUDH /7 /2026 () //	
3	D-BLAPL/11909/2026	DILLIP TRIPATHY @ LUCKY VS STATE OF ODISHA	MONOMOY BASU VS	BHUBANESWAR G.R.P.S. /43 /2026 () //	
4	D-BLAPL/11917/2026	CHANDAN NAIK VS STATE OF ODISHA	RONALISHA PRADHAN VS	KHANDAGIRI P.S. /122 /2023 () //	
5	D-BLAPL/11919/2026	BHUPATI BHUSAN MAHAKUD @ PAPUN VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /133 /2026 () //	
6	D-BLAPL/11920/2026	BIRAJ PADHAN @ BIRAT PADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /338 /2025 () //	
7	D-BLAPL/11922/2026	PRATAP KUMAR ROUT VS STATE OF ODISHA	AMIT KUMAR PATRA VS	EOW,BHUBANESWAR /14 /2025 () //	
8	D-BLAPL/11927/2026	ARUN MAHTO VS STATE OF ODISHA	RAJIB BIHARI MISHRA VS	SPL.TASK FORCE /12 /2024 () //	
9	D-BLAPL/11929/2026	HIMANSHU NAIK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOSANINUAGAM /364 /2025 () //	AOD20230001228C202600005
10	D-BLAPL/11932/2026	HASAN RAZA @ ZIMI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BAREIPALI /195 /2025 () //	AOR20220002454C202600043
11	D-BLAPL/11937/2026	UJMA SABIR SHEIKH @ UJMA SHEIKH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /114 /2026 () //	

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12	D-BLAPL/11939/2026	KALIA @ PRADEEP SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /176 /2026 () //	
13	D-BLAPL/11940/2026	JALLY @ JALI DEBNATH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /145 /2026 () //	
14	D-BLAPL/11945/2026	ALOK DATTA KANTI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PURUNAKATAK /30 /2026 () //	
15	D-BLAPL/11946/2026	ALOK DATTA KANTI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PURUNAKATAK /31 /2026 () //	
16	D-BLAPL/11947/2026	RAJESH KUMAR SAHU VS STATE OF ODISHA	LAXMAN PRADHAN VS	G.UDAYAGIRI /15 /2026 () //	
17	D-BLAPL/11948/2026	JADU BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /419 /2025 () //	
18	D-BLAPL/11952/2026	ALOK KUMAR BHATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /41 /2026 () //	
19	D-BLAPL/11958/2026	RAJA NAIK VS STATE OF ODISHA	BISWA RANJAN DAS VS	SURADA /450 /2025 () //	
20	D-BLAPL/11959/2026	ANKIT SOLANKI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /152 /2025 () //	
21	D-BLAPL/11963/2026	LUTA NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /145 /2025 () //	
22	D-BLAPL/11964/2026	RAGHUNATH PATRA VS STATE OF ODISHA	GYANA RANJAN DAS VS	KAMARDA /215 /2025 () //	
23	D-BLAPL/11965/2026	SARALA MANDAL @ BISWAS	UMESH CHANDRA DORA	MOTU /125 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/11967/2026	SURAJ SINGH GHOSI	SUCHIT KUMAR NAYAK	PADMAPUR /152 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/11969/2026	VIJENDRA SINGH RAJPUT	SUCHIT KUMAR NAYAK	PADMAPUR /152 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/11970/2026	JAGANNATH SA	RAJ KISHOR SWAIN	CYBER CRIME AND ECONOMIC OFFENCES, SONEPUR /1 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/11971/2026	TUNA PRADHAN	BIJAY KUMAR BEHERA	PAHALA /191 /2025	AOR20220001736C202600071
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/11975/2026	AMJAD KHAN	MOHAMMAD AKRAM	INDUSTRIAL ESTATE PS /79 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/11977/2026	PRAMOD KUMAR PATRA	PUSPAMITRA MOHAPATRA	NARASINGHPUR /130 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/11978/2026	SAMANTA BEHERA	SUCHIT KUMAR NAYAK	KOTOAGARH /14 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/11979/2026	BHARATA JENA	SUBHRAJIT SAHOO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/11982/2026	JAGA @ JAGANNATH SAHOO	CHHABI BEHERA	TANGI /180 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/11987/2026	CHINATAMANI MALLIK	JAYADEBA BEHERA	BELPARA /79 /2026	AOD20240000366C202600056
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/11990/2026	SUBRAT KHILAR @ PAPU	AMLAN SHAKTI PAUL	ASKA /74 /2026	
		VS	VS	()	

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35	D-BLAPL/11991/2026	STATE OF ODISHA BULU SAHU VS	BHARAT BHUSAN ROUTRAY VS	// BHATILI /72 /2026 ()	
36	D-BLAPL/11994/2026	STATE OF ODISHA ANANTA KUMAR PANDA VS	DIBYA JYOTI SAHOO VS	// JHARSUGUDA /52 /2026 ()	AOD20240000587C202600075
37	D-BLAPL/11998/2026	STATE OF ODISHA HRUSHIKESH BUDEK VS	JAYADEBA BEHERA VS	// BELPARA /79 /2026 ()	AOD20240000366C202600057
38	D-BLAPL/11999/2026	STATE OF ODISHA KANHIYA LAL YADAV VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202600076
39	D-BLAPL/12002/2026	STATE OF ODISHA ROSAN @ SARTHAK PATRA VS	JYOTIRMAYA SAHOO VS	// K.NUAGAON /88 /2026 ()	
40	D-BLAPL/12004/2026	STATE OF ODISHA BABU @ SURYAKANTA NAYAK VS	PRAFULLA KUMAR KHATEI VS	// KHURDA MODEL /23 /2026 ()	
41	D-BLAPL/12006/2026	STATE OF ODISHA SUSHANTA KUMAR ROUTRAY VS	PRAFULLA KUMAR KHATEI VS	// //0 ()	
42	D-BLAPL/12007/2026	STATE OF ODISHA PAPU @ MANOJ KUMAR MALLICK VS	RATNAKAR SAMANTASINGHAR VS	// SPECIAL CRIME UNIT /1 /2026 ()	
43	D-BLAPL/12009/2026	STATE OF ODISHA SHREERAM KUMAR VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202600077
44	D-BLAPL/12010/2026	STATE OF ODISHA NIRMAL PRASAD RAM VS	KHAN MAHMOODUL HASAN NIAMATI VS	// NUAGAON /67 /2026 ()	
45	D-BLAPL/12011/2026	STATE OF ODISHA DIPU @ DEEPAK PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// TIGIRIA /76 /2023 () //	

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46	D-BLAPL/12016/2026	SUSHANTA KUNDU VS STATE OF ODISHA	SANKET KANUNGO VS	MANIABANDHA /1 /2026 () //	
47	D-BLAPL/12017/2026	AKASH TARAI VS STATE OF ODISHA	AMLAN MOHANTY VS	DHARMASALA /37 /2026 () //	
48	D-BLAPL/12019/2026	GUNU @ AKHILA NAIK VS STATE OF ODISHA	RONIT GHOSH VS	SAMAL /293 /2025 () //	
49	D-BLAPL/12023/2026	DILLIP KUMAR NAYAK VS STATE OF ODISHA	SONALI PANDA VS	TANGI /466 /2025 () //	
50	D-BLAPL/12025/2026	RAKESH MANDAL VS STATE OF ODISHA	RAJIBA BIHARI MISHRA VS	BHARATPUR PS /382 /2024 () //	
51	D-BLAPL/12033/2026	SUBHRANSU DALEI VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE MAHILA /17 /2026 () //	
52	D-CMAPL/18136/2026	BISHNU PRADHAN @ BISHNU PRASAD PRADHAN VS SIBARAM PRADHAN	SOUMYA RANJAN OJHA VS	// () //	
53	D-CMAPL/18188/2026	KISHORI JAMDALIA VS STATE OF ODISHA	ADV. VS	// () //	
54	D-CMP/18123/2026	MEERA SAHU VS BALAJI SAHOO@SANAKURA	PRASANTA KUMAR NANDA VS	// () //	
55	D-CMP/18141/2026	ALEKHA BEHERA VS SHANTILATA MISHRA	BRUNDABAN ROUT VS	// () //	
56	D-CMP/18149/2026	SUKANTA MISHRA VS NURI BEGUM	AMIT PRASAD BOSE VS	// () //	
57	D-CMP/18152/2026	MANORANJAN NAIK	AMIT PRASAD BOSE	//	

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		VS	VS	()	
		SASHUBHUSAN PATEL		//	
58	D-CMP/18154/2026	TENARAN PAPA RAO SWAMY @ T. PAPA RAO SWAMY	MIT PRASAD BOSE	//	
		VS	VS	()	
		SETAGOPAM RANGAYA SWAMY		//	
59	D-CMP/18242/2026	DIPTI RANJAN SWAIN	GHANASHYAM MUDULI	//	AOR20220002820C202600017
		VS	VS	()	
		HEERA DEI		//	
60	D-CMP/18243/2026	BIJAY KUMAR MISHRA	SUDEEP KUMAR SARANGI	//	AOD20260000163C202600023
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CMP/18249/2026	KARTIK CHANDRA BISWAL	SURYAKANT DHIR	//	AOD20260000093C202600034
		VS	VS	()	
		PATABANDHA MOHINI MOHAN WARAS		//	
62	D-CMP/18268/2026	MANIA PATTNAIK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		ARUNDHATI SWAIN		//	
63	D-CMP/18298/2026	RAGHUNATH JEW	SAMIR KUMAR MISHRA (SR. ADV.)	//	
		VS	VS	()	
		TAHASILDAR BARI		//	
64	D-CMP/18338/2026	SANJIB KUMAR TRIPATHY	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		AMLYYA GIRI		//	
65	D-CONTC/18127/2026	PATITAPABANA DWIBEDI	ADV.	//	
		VS	VS	()	
		SHUBHA SARMA, I.A.S.		//	
66	D-CONTC/18129/2026	DR. BIPRA CHARAN MAHAKUDA	ADV.	//	
		VS	VS	()	
		ARAVIND AGARWALLA, COMMNR. CUM SECY., HIGHER EDUCATION DEPT., BBSR		//	
67	D-CONTC/18131/2026	ROSINA BIBI	ADV.	//	
		VS	VS	()	
		PALLABI RANI RAJ, ADDL. SUB COLLECTOR CUM CONSOLIDATION OFFICER, JAJPUR		//	
68	D-CONTC/18147/2026	NABAKISHORE SAHOO	ADV.	//	
		VS	VS	()	

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69	D-CONTC/18148/2026	BIRENDRA KORKARA, DIRECTOR, SECONDARY EDUCATION, BBSR BENUDHAR BAL VS SUBHA SARMA, I.A.S.	ADV. VS	// // 0	//
70	D-CONTC/18155/2026	RAMESH CHANDRA DAS VS MRUTYUNJAY TRIPATHY, TAHASILDAR, PIPILI	JYOTIRMAY GUPTA VS	// 0	//
71	D-CONTC/18158/2026	NAROTTAM SAHOO VS CHITTARANJAN PATRA, O.A.S.(SS)	ADV. VS	// 0	//
72	D-CONTC/18160/2026	SUDAM CHARAN MALLIK VS AMIT RANJAN HOTA, TAHASILDAR, KHAIRA	AMIT PRASAD BOSE VS	// 0	//
73	D-CONTC/18186/2026	BIJAYALAXMI ACHARYA VS KIRANDEEP KAUR SAHOTA, I.A.S.	SIDHARTHA SWAIN VS	// 0	//
74	D-CONTC/18210/2026	RINA SINKU VS BISHNUPADA SETHI, I.A.S.	BIBHAS KUMAR SAMAL VS	// 0	//
75	D-CONTC/18230/2026	DAITARY SAHU@DAITYARI SAHU VS PRATYUSH DIWAKAR, I.P.S.	ADV. VS	// 0	//
76	D-CONTC/18237/2026	DHARANIDHAR SETHY VS DIBYA JYOTI PARIDA, I.A.S.	PRAFULLA KUMAR MOHAPATRA VS	// 0	//
77	D-CONTC/18241/2026	K.RAMA REDDY VS SHUBHA SARMA, I.A.S.	ADV. VS	// 0	//
78	D-CONTC/18245/2026	DALIMBA SAHOO VS SOVA SHARMA, I.A.S.	ADV. VS	// 0	//
79	D-CONTC/18247/2026	KSHIRA DHIR VS SOVA SHARMA, I.A.S.	ADV. VS	// 0	//

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80	D-CONTC/18250/2026	SCHOOL FOR THE BLIND VS SURESH KUMAR VASHISHTH , IAS	DILLIP KUMAR MOHAPATRA VS	// ()	AOD20220001927C202600067
81	D-CONTC/18258/2026	JOGESWAR DAS VS	ADV. VS	// ()	
82	D-CONTC/18294/2026	BISHNU BHABA BEHERA, EXECUTIVE ENGINEER (GENERAL MANAGER), PUBLIC HEALTH DIVISION I, CUTTACK ASHOK KUMAR DAS VS	ADV. VS	// ()	
83	D-CONTC/18299/2026	DR. N. THIRUMALLA NAIK, I.A.S. GANGADHAR BARIK VS	ADV. VS	// ()	
84	D-CONTC/18305/2026	DR. N. THIRUMALLA NAIK, I.A.S. SUBASH CHANDRA PRADHAN VS	ADV. VS	// ()	
85	D-CONTC/18308/2026	DR. N. THIRUMALLA NAIK, I.A.S. NABAKISHORE BARIK VS	ADV. VS	// ()	
86	D-CONTC/18310/2026	DR. N. THIRUMALLA NAIK, I.A.S. PABITRA MOHAN DASH VS	ADV. VS	// ()	
87	D-CONTC/18313/2026	DR. N. THIRUMALLA NAIK, I.A.S. DIPANNITA MAZUMDAR VS	PABITRA KUMAR NAYAK VS	// ()	
88	D-CONTC/18316/2026	HEMAKANTA SAY, I.A.S. ASHOK KUMAR NAYAK VS	DEBASISH SAMAL VS	// ()	
89	D-CONTC/18333/2026	RASMI MOHAN ACHARYA, CHAIRPERSON (PRESIDING OFFICER), STATE EDUCATIONAL TRIBUNAL, BBSR BAIKUNTHA NAYAK VS	PRAVASH CHANDRA JENA VS	// ()	
90	D-CONTC/18341/2026	JAYADRATHA ACHARYA, TAHASILDAR, TIHIDI, BHADRAK KANHU CHARAN PANI VS	ADV. VS	// ()	
91	D-CONTC/18360/2026	ER. RATNAKAR SIAL, ENGINR. IN CHIEF(RWS AND S), BBSR CHITTA RANJAN BARIK	SOUMYA JYOTI BISWAL	//	

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		VS	VS	()	
		PRATEEK SINGH, I.P.S.		//	
92	D-CRLA/11956/2026	SAMBARI BHUMIJ	BISWORANJAN SWAIN	BISRA /66 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLA/11957/2026	SATYAJIT BEHERA	SK. ZAFARULLA	KEONJHAR TOWN /260 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLA/12008/2026	SAROJ KUMAR GURU	SOUMIK SPANDAN TRIPATHY	FATEGARH /14 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/11906/2026	SANJIT SEN	ARUN KUMAR BEHERA	KAMARDA /10 /2026	AOR20220003422C202600040
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/11928/2026	UMASANKAR DASH @ DAS	SANJIT MISHRA	BASELI SAHI PS /54 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/11935/2026	ARUN KUMAR BARIK	BISWAJIT MOHAPATRA	/ /0	
		VS	VS	()	
		SANDHYARANI GIRI		//	
98	D-CRLMC/11936/2026	ANJANA MAHAPATRA	BIDYADHAR PANDA	MAHILA PS SAMBALPUR /17 /2018	AOR20220001945C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/11943/2026	ALOK BEHERA	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/11961/2026	ASWAN SAHU @ ASHWANTA KUMAR SAHU	SUDEEP KUMAR SARANGI	LAKHANA /106 /2024	AOD20260000163C202600024
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/11962/2026	SIMANCHALA BEHERA	SOUBHAGYA KUMAR DASH	BAIDYANATHPUR /35 /2022	AOR20220001631C202600123
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/11976/2026	SAKIL @ SAKIL KHAN	AMULYA RATNA PANDA	TIGIRIA /92 /2026	
		VS	VS	()	

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103	D-CRLMC/11997/2026	STATE OF ODISHA MITRA MISHRA VS MANORAMA MISHRA	DEBA KUMAR RATH VS	// /0 ()	
104	D-CRLMC/12003/2026	ANIL KUMAR PALLAI VS STATE OF ODISHA	DEBASMAN DAS VS	// BEGUNIA P.S. /164 /2023 ()	
105	D-CRLMC/12020/2026	HADIBANDHU SETHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// BALIAPAL /156 /2026 ()	
106	D-CRLMC/12034/2026	CHUMKI NAIK@MADHABI NAIK VS STATE OF ODISHA	SASMITA NANDA VS	// BOUDH /66 /2024 ()	
107	D-CRLMC/12035/2026	AKSHAY KUMAR NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	// DHARMASALA /323 /2023 ()	
108	D-CRLMC/12036/2026	BASANTA KUMAR SAHOO VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// /0 ()	
109	D-CRLMP/11903/2026	SASMITA PANDA VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	// /0 ()	
110	D-CRLMP/11908/2026	BHASKAR SETHI VS STATE OF ODISHA	MANAS RANJAN SATAPATHY VS	// /0 ()	
111	D-CRLMP/11910/2026	MANAS RANJAN NAYAK VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// /0 ()	
112	D-CRLMP/11913/2026	SARASWATI BRAHMA VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	// JALESWAR /466 /2025 ()	AOR20220001606C202600003
113	D-CRLMP/11925/2026	SANKAR PATEL VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// /0 ()	

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114	D-CRLMP/11933/2026	SUSHMITA KHANDA VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	/ / 0 () //	
115	D-CRLMP/11944/2026	PRAVASINI KAR VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	/ / 0 () //	
116	D-CRLMP/11950/2026	SANGITA PAHARI VS STATE OF ODISHA	DIPANKAR ACHARYA VS	/ / 0 () //	
117	D-CRLMP/11953/2026	TIKI SETHI VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	/ / 0 () //	
118	D-CRLMP/11972/2026	HARAPRIYA PRUSTY VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	/ / 0 () //	
119	D-CRLMP/11992/2026	DEBARAJ ROUTRAY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ / 0 () //	
120	D-CRLMP/11993/2026	MANINI BHOI VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ / 0 () //	
121	D-CRLMP/12000/2026	ABHIMANYU BEHERA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	/ / 0 () //	
122	D-CRLMP/12013/2026	BINOD KUMAR PADHY VS STATE OF ODISHA	SURAJ MOHANTY VS	/ / 0 () //	
123	D-CRLMP/12032/2026	CHITA RANJAN NAYAK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ / 0 () //	
124	D-CRLREV/11983/2026	VENKAT BALAJI PATRO VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	SAMBALPUR TOWN /85 /2025 () //	
125	D-CRLREV/11989/2026	SUJIT KUMAR PATRA	SUDEEPTA KUMAR SINGH	SAMBALPUR TOWN /85 /2025	

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		VS	VS	0	
		STATE OF ODISHA		//	
126	D-CRLREV/12021/2026	PANCHANAN OJHA	SUSAMA RANI SAHOO	//0	
		VS	VS	0	
		NIRANJAN KUMAR NAYAK		//	
127	D-EXP/18211/2026	BHARATI SATPATHY	NIRANJAN SINGH (1)	//	
		VS	VS	0	
		RAHUL JAIN, SUPERINTENDENT OF POLICE ,	ANGUL	//	
128	D-FAO/18122/2026	BABITA MURAH	SATYABAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
129	D-FAO/18145/2026	KARUNAKAR SHATRUSAL	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-FAO/18168/2026	DEPUTY MANAGER, LEGAL CLAIMS TATA-AIG GENERAL INSURANCE CO. LTD, BBSR	RAMHINBARAN	//	
		VS	VS	0	
		SANDHYARANI SAHU		//	
131	D-FAO/18189/2026	MANAGING COMMITTEE OF NARASINGHA HIGH SCHOOL, KAMARAJUNDAIK	SUDHAKAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-FAO/18222/2026	FAKIR MOHAN UPPER PRIMARY SCHOOL, ARADAPADA, KUNAL KUMAR SWAIN, JIPUR	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-FAO/18224/2026	KAILASH CHANDRA PRUSTI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-FAO/18226/2026	ODISHA BOARD OF WAQF	MD FAYAZ	//	
		VS	VS	0	
		MR. LIU KOY YUNG (MICHEL)		//	
135	D-FAO/18228/2026	BRUNDABAN ROUT	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-FAO/18229/2026	PURUSOTTAM SAHU	KUNAL KUMAR SWAIN	//	
		VS	VS	0	

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137	D-FAO/18232/2026	STATE OF ODISHA BIBHUTIBHUSAN SAHU VS	KUNAL KUMAR SWAIN VS	// // 0	
138	D-FAO/18233/2026	STATE OF ODISHA HRUDANANDA JIT VS	KUNAL KUMAR SWAIN VS	// // 0	
139	D-FAO/18235/2026	STATE OF ODISHA SUJIT KUMAR SARANGI VS	KUNAL KUMAR SWAIN VS	// // 0	
140	D-FAO/18238/2026	STATE OF ODISHA NRUSINGHA CHARAN DEBTA @ DEBATA VS	JYOTI RANJAN KHUNTIA VS	// // 0	
141	D-FAO/18271/2026	STATE OF ODISHA NISHITH RANJAN MOHANTY VS	SANGRAM JENA VS	// // 0	
142	D-FAO/18273/2026	STATE OF ODISHA PABITRA MOHAN SATAPATHY VS	SANGRAM JENA VS	// // 0	
143	D-FAO/18275/2026	STATE OF ODISHA PRADIP KUMAR NAYAK VS	SANGRAM JENA VS	// // 0	
144	D-FAO/18277/2026	STATE OF ODISHA BIJAY CHANDRAKSHYA DEO VS	SANGRAM JENA VS	// // 0	
145	D-FAO/18278/2026	STATE OF ODISHA SANDHYARANI MOHANTY VS	SANGRAM JENA VS	// // 0	
146	D-FAO/18280/2026	STATE OF ODISHA SANATAN MISHRA VS	SANGRAM JENA VS	// // 0	
147	D-FAO/18282/2026	STATE OF ODISHA DR. PRATIVA MAHAPATRA @ MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// // 0 //	

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148	D-FAO/18301/2026	SUKANTA SATAPATHY VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //	AOD20220003080C202600049
149	D-FAO/18329/2026	RANJUKTA DASH VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //	AOD20220003080C202600051
150	D-FAO/18332/2026	TRAILOKYANATH SWAIN VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //	AOD20220003080C202600050
151	D-FAO/18347/2026	CHITA RANJAN ROUTRAY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
152	D-FAO/18351/2026	MANOJ KUMAR MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
153	D-FAO/18357/2026	SISIRA KANTA BISOYI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
154	D-LAA/18292/2026	BIJAYA KUMAR SAHU VS SPECIAL LAND ACQUISITION OFFICER, TITILAGARH	DEEPALI MAHAPATRA VS	// 0 //	
155	D-MACA/18114/2026	M/S. CHOLAMANDALAM MS GIC LTD. VS SAKUNTALA SAHOO	GIRIJA PRASAD DUTTA VS	// 0 //	
156	D-MACA/18130/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESWAR VS PUSPAKESHI PATTANAİK	PRASANTA KUMAR MAHALI VS	// 0 //	
157	D-MACA/18206/2026	ORIENTAL INSURANCE COMPANY LTD., BHUBANESWAR VS ANJALI NAIK	SWAPNITA MOHANTY VS	// 0 //	
158	D-MACA/18231/2026	ISARATUN BIBI VS BHABANI SANKAR PRUSTY	KAPILA CHARAN NAYAK VS	// 0 //	
159	D-MATA/18187/2026	RANJITA PALEI	BHUBAN MOHAN BHUYAN	//	

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		VS	VS	0	
160	D-MATA/18340/2026	SANTOSH KUMAR PALEI DR. SATAKSHI SINGH	ABHAS MOHANTY	//	
		VS	VS	0	
161	D-RPFAM/18196/2026	ANSHUMAN MITRA JITAN PALEI	SUSANTA KUMAR BARAL	//	AOR20220001297C202600105
		VS	VS	0	
162	D-RSA/18184/2026	LIPA BEHERA LELI DOMB @ LELI GANDA	GAGAN BIHARI SINGH	//	
		VS	VS	0	
163	D-RSA/18195/2026	HIRAN SUNA @ DOMB SASMITA BISWAL	UMESH CHANDRA MOHANTY	//	AOD20250001183C202600019
		VS	VS	0	
164	D-RSA/18201/2026	LIPIKA BEHERA BIBHUTI BHUSAN MOHANTY	SUVENDU KUMAR RAY	//	
		VS	VS	0	
165	D-RSA/18236/2026	BANK OF INDIA N. CHANDRA RAO REDDY	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
166	D-RSA/18257/2026	UMUDI BHANU REDDY BIBHUTI BHUAN PRADHAN	ASHOK KUMAR DAS	//	
		VS	VS	0	
167	D-TRP(C)/18112/2026	BINAY KUMAR ACHARYA ABANTI BISWAL @ SWAIN	PRANAYA SWAIN	//	
		VS	VS	0	
168	D-TRP(C)/18163/2026	SILU @ ANTARYAMI SWAIN RUCHI RAJASHREE NAYAK	AMIT PRASAD BOSE	//	
		VS	VS	0	
169	D-WA/18113/2026	SATYAJIT MOHANTY STATE OF ODISHA	BISWABARA DASH.A.S.C	//	LOD20240000172C202600142
		VS	VS	0	
170	D-WA/18164/2026	BISWAMITRA DHAL SURYAKANTA SAMAL	ARIJEET MISHRA	//	
		VS	VS	0	

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171	D-WA/18165/2026	STATE OF ODISHA MUKESH THATOI VS	ARIJEET MISHRA VS	// // 0	
172	D-WA/18167/2026	STATE OF ODISHA SURYAKANTA SAMAL VS	ARIJEET MISHRA VS	// // 0	
173	D-WA/18170/2026	STATE OF ODISHA MUKESH THATOI VS	ARIJEET MISHRA VS	// // 0	
174	D-WA/18285/2026	STATE OF ODISHA PRINCIPAL SECRETARY OF REVENUE AND DISASTER MANAGEMENT DEPT VS BISWANATH BEHERA	ARIJEET MISHRA VS	// // 0	LOD20240000172C202600143
175	D-WA/18286/2026	STATE OF ODISHA PRINCIPAL SECRETARY OF WOMEN AND CHILD DEVELOPMENT DEPT VS SUBODH KUMAR SARANGI	ARIJEET MISHRA VS	// // 0	LOD20240000194C202600142
176	D-WA/18303/2026	STATE OF ODISHA PRINCIPAL SECRETARY OF REVENUE AND DISASTER MANAGEMENT DEPT VS GANGADHAR MOHARANA	ARIJEET MISHRA VS	// // 0	LOD20240000172C202600144
177	D-WA/18304/2026	STATE OF ODISHA SECRETARY OF REVENUE AND DISASTER MANAGEMENT DEPT VS SISIR KUMAR MOHAPATRA	ARIJEET MISHRA VS	// // 0	LOD20240000200C202600138
178	D-WA/18326/2026	STATE OF ODISHA UTTAM KUMAR PANIGRAHI VS	Atul Tripathy VS	// // 0	AOD20240000618C202600092
179	D-WA/18327/2026	STATE OF ODISHA COLLECTOR OF PURI VS LALBAHADUR SAHOO	AGODISHA VS	// // 0	LOD20240000200C202600137
180	D-WA/18336/2026	STATE OF ODISHA RAGISTRAR, UTKAL UNIVERSITY, VANIVIHAR, BHUBANESWAR VS SUBHALAXMI PATTNAIK	ARIJEET MISHRA VS	// // 0	
181	D-WA/18363/2026	STATE OF ODISHA PRINCIPAL SECRETARY OF FOOD SUPPLIES AND CONSUMER WELFARE DEPT VS MAA SANTOSHI SELF HELP GROUP	ARIJEET MISHRA VS	// // 0	LOD20240000194C202600145

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182	D-WP(C)/18106/2026	JOHON SWAIN VS STATE OF ODISHA	MADHUSUDAN SETHI VS	// 0 //	AOR20250001218C202600005
183	D-WP(C)/18107/2026	M/S AL BABA STEELS PVT LTD., KENDRAPARA VS CANARA BANK	RANJAN KUMAR ROUT VS	// 0 //	AOR20230000872C202600031
184	D-WP(C)/18108/2026	SANTOSH KUMAR DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
185	D-WP(C)/18109/2026	PURNA CHANDRA BARIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
186	D-WP(C)/18110/2026	M/S MAHAPRASADRICE MILL, KHORDA VS AUTHORISE OFFICER, PUNJAB NATIONAL BANK, CUTTACK	NALINI KANTA DASH VS	// 0 //	
187	D-WP(C)/18111/2026	M/S LORD LINGARAJ AGENCY, BHUBANESWAR VS AUTHORIZED OFFICER, BANK OF BARODA	NALINI KANTA DASH VS	// 0 //	
188	D-WP(C)/18115/2026 WP(C)/12318/2026	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
189	D-WP(C)/18116/2026 WP(C)/12320/2026	BINOD BIHARI SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
190	D-WP(C)/18117/2026	BIJAYA DAS @ BIJAYA KUMAR DAS VS BISHNU DAS	SATYA RANJAN ACHARYA VS	// 0 //	
191	D-WP(C)/18118/2026	M/S.KMNR REGIONAL MILK PRODUCER LTD., KORAPUT VS THE PRESIDING OFFICER, LABOUR COURT, JEYPORE, KORAPUT	DEBENDRA KUMAR MOHANTY VS	// 0 //	
192	D-WP(C)/18119/2026	DEBENDRA KUMAR SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
193	D-WP(C)/18120/2026	PRAVAKAR MOHAPATRA	MANAS PATI	//	AOR20220001535C202600096

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/18121/2026	PUSPAKANTA SAHU	MANAS PATI	//	AOR20220001535C202600095
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/18124/2026	DULURAM MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/18125/2026	BASANTA KUMAR BEHERA	AMIYA KUMAR CHHATOI	//	
	WP(C)/12339/2026	VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/18126/2026	SASHIKANTA MANGARAJ	AMIYA KUMAR CHHATOI	//	
	WP(C)/12342/2026	VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/18128/2026	KRUSHNA CHANDRA BEHERA	AMIYA KUMAR CHHATOI	//	
	WP(C)/12344/2026	VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/18132/2026	JUBA JYOTI JUBAK SANGHA, KHORDA	PRANAYA KUMAR MISHRA	//	
		VS	VS	()	
		CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI		//	
200	D-WP(C)/18133/2026	KANAKA MANJARI DEVI	ANUP KUMAR PATTNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/18134/2026	PURNA CHANDRA SAHU	JANMEJAYA DASH	//	
		VS	VS	()	
		CONTROLLER OF ACCOUNTS, BHUBANESWAR		//	
202	D-WP(C)/18135/2026	URMILA ROUT	ASHOK KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/18137/2026	SK.JAINUDDIN	RAMDAS ACHARY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/18138/2026	AJAYANTI PRADHAN	GOPAL KRUSHNA MOHANTY	//	
		VS	VS	()	

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205	D-WP(C)/18139/2026	STATE OF ODISHA LOKANATH DAKUA VS	SAROJA KANTA SAMAL VS	// // 0	
206	D-WP(C)/18140/2026	STATE OF ODISHA BHASKAR BISOYI VS	SAROJA KANTA SAMAL VS	// // 0	
207	D-WP(C)/18142/2026	STATE OF ODISHA SUDEI @ SUDARSAN BEHERA VS	SANJIB MOHANTY VS	// // 0	AOR20220001611C202600071
208	D-WP(C)/18143/2026	STATE OF ODISHA SASMITA SETHI VS	JAGAMOHAN PATTANAİK VS	// // 0	AOR20220001586C202600027
209	D-WP(C)/18144/2026	STATE OF ODISHA BAJRANGLAL AGRAWAL VS	NIRANJAN PANDA VS	// // 0	
210	D-WP(C)/18146/2026	STATE OF ODISHA SUBHENDU PRADHAN VS	PRAJIT KUMAR PRADHAN VS	// // 0	
211	D-WP(C)/18150/2026	STATE OF ODISHA RABINDRA SAHU VS	UMAKANTA BARIK VS	// // 0	
212	D-WP(C)/18151/2026	STATE OF ODISHA NAKARI KUMAR NANDA VS	AMIT PRASAD BOSE VS	// // 0	
213	D-WP(C)/18153/2026 WP(C)/12313/2026	STATE OF ODISHA BILASI BEWA @ SINGH VS	SIDHARTHA RADHAKRISHNAN VS	// // 0	
214	D-WP(C)/18156/2026	STATE OF ODISHA ZULFIQAR ALI KHAN VS	AMIT PRASAD BOSE VS	// // 0	
215	D-WP(C)/18157/2026	STATE OF ODISHA RAJENDRA ALI KHAN UMESH CHANDRA SAHOO VS	PITAMBAR PANDA VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/18159/2026	SAMIR BEHERA VS STATE OF ODISHA	RAKESH NAYAK VS	// 0 //	
217	D-WP(C)/18161/2026	SAMIR BEHERA VS STATE OF ODISHA	RAKESH NAYAK VS	// 0 //	
218	D-WP(C)/18162/2026	NIYATI DAS VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// 0 //	
219	D-WP(C)/18166/2026	BABAJI CHARAN ROUT VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //	
220	D-WP(C)/18169/2026	KASHINATH NAYAK VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
221	D-WP(C)/18171/2026	RAJASHREE JENA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //	
222	D-WP(C)/18172/2026	SANTANU PATRA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //	AOD20220001998C202600010
223	D-WP(C)/18173/2026	BABULA MELAKA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //	
224	D-WP(C)/18174/2026	RABINDRANATH SATAPATHY VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600064
225	D-WP(C)/18175/2026	RATTAN LAL LOHRA VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	// 0 //	AOR20220001225C202600009
226	D-WP(C)/18176/2026	SATYA NARAYAN DASH VS STATE OF ODISHA	RAMAKANTA PANDA VS	// 0 //	AOD20240000348C202600010
227	D-WP(C)/18177/2026	GANGADHAR SAHOO	CHITTA RANJAN PATTNAIK	//	

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		VS	VS	()	
228	D-WP(C)/18178/2026	STATE OF ODISHA PRADIP KUMAR MOHAPTRA	SANDHYARANI PANI	//	AOR20230000010C202600063
		VS	VS	()	
229	D-WP(C)/18179/2026	STATE OF ODISHA MAHENDRA KUMAR PANCHAL	SANDHYARANI PANI	//	AOR20230000010C202600062
		VS	VS	()	
230	D-WP(C)/18180/2026	STATE OF ODISHA BISWANATH @ BISU SAHOO	BAMADEV BARAL	//	
		VS	VS	()	
231	D-WP(C)/18181/2026	STATE OF ODISHA BHUBANESWAR ROUT	PRATAP KUMAR BEHERA	//	
		VS	VS	()	
232	D-WP(C)/18182/2026	STATE OF ODISHA M/S.BLUE OCEAN E-COMMERCE PRIVATE LTD, BHUBANESWAR	BANANIBARASAD MOHANTY	//	
		VS	VS	()	
233	D-WP(C)/18183/2026	THE ASST.COMMISSIONER OF STATE TAX, CT AND GST ENFORCEMENT UNIT, BHUBANESWAR SK.ASIF SALIM	DIGAMBAR SETHI	//	
		VS	VS	()	
234	D-WP(C)/18185/2026	STATE OF ODISHA KARNA BHAIKAL	BIVUDATTA CHALAN	//	
		VS	VS	()	
235	D-WP(C)/18190/2026	STATE OF ODISHA ANAM CHARAN MAJHI	PRATAP KUMAR BEHERA	//	
		VS	VS	()	
236	D-WP(C)/18191/2026	STATE OF ODISHA MITALI PALIT	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
237	D-WP(C)/18192/2026	STATE OF ODISHA SRINIBAS BEURA	SANTOSH KUMAR SWAIN	//	
		VS	VS	()	
238	D-WP(C)/18193/2026	STATE OF ODISHA DHANESWAR NAYAK	KUNAL KUMAR SWAIN	//	
		VS	VS	()	

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239	D-WP(C)/18194/2026	STATE OF ODISHA RAMESH KUMAR PATI VS	SANTOSH KUMAR SWAIN VS	// // 0	
240	D-WP(C)/18197/2026	STATE OF ODISHA DEBANANDA PAUL VS	SANTOSH KUMAR SWAIN VS	// // 0	
241	D-WP(C)/18198/2026	STATE OF ODISHA RANJAN KUMAR DEY VS	KUNAL KUMAR SWAIN VS	// // 0	
242	D-WP(C)/18199/2026	STATE OF ODISHA NITYANANDA JENA VS	SANTOSH KUMAR SWAIN VS	// // 0	
243	D-WP(C)/18200/2026	STATE OF ODISHA ASHOK KUMAR SAMANTASINGHAR VS	SANTOSH KUMAR SWAIN VS	// // 0	
244	D-WP(C)/18202/2026	STATE OF ODISHA GITARANI SENAPATI VS	KUNAL KUMAR SWAIN VS	// // 0	
245	D-WP(C)/18203/2026	STATE OF ODISHA BASUDEV BEHERA VS	SANTOSH KUMAR SWAIN VS	// // 0	
246	D-WP(C)/18204/2026	STATE OF ODISHA SITAKANTA DASH VS	AMIT PRASAD BOSE VS	// // 0	
247	D-WP(C)/18205/2026	STATE OF ODISHA PRAMOD KUMAR JENA VS	SANTOSH KUMAR SWAIN VS	// // 0	
248	D-WP(C)/18207/2026	STATE OF ODISHA UPENDRA KUMAR DASH VS	KISHORE KUMAR MISHRA VS	// // 0	AOD20250000498C202600037
249	D-WP(C)/18208/2026	STATE OF ODISHA HEMANTA KUMAR NANDA VS STATE OF ODISHA	RANJAN KUMAR BEHERA VS	// // 0 //	

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250	D-WP(C)/18209/2026	SATYA NARAYAN PRADHAN VS STATE OF ODISHA	SANDHYARANI PANI VS	// () //	AOR20230000010C202600065
251	D-WP(C)/18212/2026	BAPI NATH VS BRANCH MANAGER CUM AUTHORIZED OFFICER, AXIS BANK BIJIPUR BRANCH, NAYAGARH	KARTIK CHANDRA TRIPATHY VS	// () //	
252	D-WP(C)/18213/2026	BIBHURANJAN MOHAPATRA VS BANK OF BARODA, KHORDA BRANCH LAXMI NARAYAN KALYAN MANDAP, KHORDA	SOUMYA MISHRA VS	// () //	
253	D-WP(C)/18214/2026	JOYRAM SENAPATI VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// () //	
254	D-WP(C)/18215/2026	ORISSA STEVEDORES LTD, CUTTACK VS STATE TRANSPORT AUTHORITY ODISHA CUTTACK	JAYDEEP PAL VS	// () //	
255	D-WP(C)/18216/2026	JAYAPRAKASH BISWAL VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// () //	
256	D-WP(C)/18217/2026	RAGHUNATH BEHERA VS ODISHA GRAMEEN BANK	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202600114
257	D-WP(C)/18218/2026	GOBINDA CHANDRA PATTANAIAK @ PATTANAYAK VS STATE OF ODISHA	SAIBRATA RATH VS	// () //	
258	D-WP(C)/18219/2026	BAISHANAV CHARAN BEHERA VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// () //	AOD20220003503C202600024
259	D-WP(C)/18220/2026	ASHOK KUMAR BAL VS THE STATE OF ODISHA	PRABIN DAS VS	// () //	
260	D-WP(C)/18221/2026	JAGANNATH SUNA VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// () //	AOD20220003503C202600025
261	D-WP(C)/18223/2026	KRUHNASEN MAHAKUR @ KRISHNASEN MAHAKUR	USHANTA KUMAR JOSHI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		GENERAL MANAGER, BALANGIR		//	
262	D-WP(C)/18225/2026	JITENDRA KUMAR PRUSTI	NIRANJAN SINGH (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/18227/2026	KAMAL KUMAR BEHERA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/18234/2026	UNION OF INDIA	MILLON KUMAR	//	
		VS	VS	0	
		KAPILESWAR SINGH		//	
265	D-WP(C)/18239/2026	DILLIP KUMAR NAIK	TANMAYA KUMAR MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/18240/2026	SIDHARTHA KUMAR CHHOTRAY	SRINIBASH SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/18244/2026	TARAK NATAH DAS	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/18246/2026	NIRUPAMA ROUT	SUBASH CHANDRA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/18248/2026	RAGHUNATH MAHAKUL	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/18251/2026	SAROJ KUMAR SAHU	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/18252/2026	PRASANT KUMAR PRADHAN	ANUP NARAYAN MOHANTY	//	
		VS	VS	0	
		THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR		//	
272	D-WP(C)/18253/2026	SUNIL KUMAR PRADHAN	ANUP UDAYA SENAPATI	//	
		VS	VS	0	

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273	D-WP(C)/18254/2026	STATE OF ODISHA SUSANTA KUMAR NANDA VS	ANUP UDAYA SENAPATI VS	// // ()	
274	D-WP(C)/18255/2026	STATE OF ODISHA MIR MUKHTAR ALLI VS	PRIYA RANJAN MISHRA VS	// // ()	
275	D-WP(C)/18256/2026	STATE OF ODISHA SK. NASIBULLAH @ S. K. NASIBULLHA VS	ALOK KUMAR PANDA VS	// // ()	AOD20240000536C202600027
276	D-WP(C)/18259/2026	STATE OF ODISHA SUSHIL HALDAR VS	PRASANNA KUMAR RATH VS	// // ()	AOR20250000149C202600015
277	D-WP(C)/18260/2026	STATE OF ODISHA KARTIK BAROI @ KARTIK BARIK VS	PRASANNA KUMAR RATH VS	// // ()	AOR20250000149C202600016
278	D-WP(C)/18261/2026	STATE OF ODISHA DHANESWAR RANA VS	ANUP UDAYA SENAPATI VS	// // ()	
279	D-WP(C)/18262/2026	STATE OF ODISHA HADIANI SINGH VS	ALOK KUMAR PANDA VS	// // ()	AOD20240000536C202600028
280	D-WP(C)/18263/2026	STATE OF ODISHA SANATAN JENA VS	ATUL TRIPATHY VS	// // ()	AOD20240000618C202600090
281	D-WP(C)/18264/2026	STATE OF ODISHA AMRESH KUMAR SAHOO VS	ATMAJIT MANMITH DAS VS	// // ()	
282	D-WP(C)/18265/2026	STATE OF ODISHA MD. AZIZUR RAHEMAN VS	ATUL TRIPATHY VS	// // ()	AOD20240000618C202600091
283	D-WP(C)/18266/2026 WP(C)/12381/2026	STATE OF ODISHA PANDA INFRATECH LTD., BHUBANESWAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// // ()	

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284	D-WP(C)/18267/2026	M/S STRIDE HOSPITAL PVT LTD VS	ARYA TRIPATHY VS	// ()	AOD20220004423C202600012
285	D-WP(C)/18269/2026	SRI SRI PARAM PREMAMAYA PURUSOTTAM CHITTARANJAN MAHAPATRA VS	TRUST ANUP UDAYA SENAPATI VS	// // ()	
286	D-WP(C)/18270/2026	STATE OF ODISHA PITABASH PANDA VS	PRONoy MOHANTY VS	// // ()	
287	D-WP(C)/18272/2026	MEMBER, BOARD OF REVENUE, CUTTACK UGRASEN BAGH VS	ANUP UDAYA SENAPATI VS	// // ()	
288	D-WP(C)/18274/2026	STATE OF ODISHA ABHIMANYU NANDA VS	ANUP UDAYA SENAPATI VS	// // ()	
289	D-WP(C)/18276/2026	STATE OF ODISHA PANKAJBASINI PANDA VS	PRONoy MOHANTY VS	// // ()	
290	D-WP(C)/18279/2026	MEMBER, BOARD OF REVENUE, CUTTACK M/S.D.K.ENGINEERING AND CONSTRUCTION, BOLASIGUR	SIDHANT DWIBEDI VS	// // ()	
291	D-WP(C)/18281/2026	THE ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD.,BHUBANESWAR SAROJ KUMAR DASH VS	SUKANTA KUMAR NAYAK (2) VS	// // ()	
292	D-WP(C)/18283/2026	STATE OF ODISHA SUBASH CHANDRA MOHAPATRA VS	SIDHANT DAS VS	// // ()	
293	D-WP(C)/18284/2026	STATE POLLUTION CONTROL BOARD, KHURDA M/S. SAI CONSULTANTS, BHUBANESWAR VS	SUBHRANSHU DAS VS	// // ()	
294	D-WP(C)/18287/2026	UTKAL UNIVERSITY SATYA NARAYAN DASH VS	SIDHANT DAS VS	// // ()	
295	D-WP(C)/18288/2026	STATE POLLUTION CONTROL BOARD, KHURDA ANUJA TARINI MISHRA	AVIJIT MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/18289/2026	BUDHIA SETHI	SATYA SHIVA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/18290/2026	JUDHIST NAIK	SATYA SHIVA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/18291/2026	BHAGBAN SABAR	SATYA SHIVA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/18293/2026	DILESWAR NAIK	SATYA SHIVA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/18295/2026	BUDHADEV PRADHAN	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/18296/2026	RAJENDRA PRADHAN	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/18297/2026	CHANDRAMANI NAYAK	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/18300/2026	PRATAP CHANDRA PRADHAN	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/18302/2026	PRAFULLA KUMAR SAHU	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/18306/2026	HIRADRI TANAYA NANDA	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/18307/2026	KALPA SAGAR	DHANOJ KUMAR SAHOO	//	
		VS	VS	0	

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307	D-WP(C)/18309/2026	STATE OF ODISHA DINAKRUSHNA MAJHI VS	JITENDRA SAMANTARAY VS	// // ()	
308	D-WP(C)/18311/2026	STATE OF ODISHA PUSPALATA MOHANTY VS	TUKUNA KUMAR MISHRA VS	// // ()	
309	D-WP(C)/18312/2026	COLLECTOR NABARANGPUR SAROJINEE SAHOO VS	SUBRATA MISHRA VS	// // ()	
310	D-WP(C)/18314/2026	TAHASILDAR, BHUBANESWAR GITA PANDEY VS	TUKUNA KUMAR MISHRA VS	// // ()	
311	D-WP(C)/18315/2026	COLLECTOR NABARANGPUR BHIKARI CHARAN PRADHAN VS	TUKUNA KUMAR MISHRA VS	// // ()	
312	D-WP(C)/18317/2026	COLLECTOR NABARANGPUR AJAY KUMAR MALIK VS	SATYA PRAKASH NATH VS	// // ()	
313	D-WP(C)/18318/2026	THE CHIEF GENERAL MANAGER, STATE BANK OF INDIA, KHURDA SURESH KUMAR ROUT VS	DEBASIS SAHOO VS	// // ()	AOR20220003390C202600015
314	D-WP(C)/18319/2026	STATE OF ODISHA SANKAR SOLANKI VS	SUBRATA MISHRA VS	// // ()	
315	D-WP(C)/18320/2026	CHAIRMAN CUM APPELLATE AUTHORITY, ODISHA MINING CORPORATION LTD.,BHUBANESWAR SURESH KUMAR ROUT VS	DEBASIS SAHOO VS	// // ()	AOR20220003390C202600016
316	D-WP(C)/18321/2026	STATE OF ODISHA SURESH KUMAR ROUT VS	DEBASIS SAHOO VS	// // ()	AOR20220003390C202600017
317	D-WP(C)/18322/2026	STATE OF ODISHA SANGHAMITRA MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202600056
		STATE OF ODISHA		//	

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318	D-WP(C)/18323/2026	MANOJ KUMAR SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
319	D-WP(C)/18324/2026	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //	AOD20240000586C202600112
320	D-WP(C)/18325/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202600057
321	D-WP(C)/18328/2026	RAGHUNATH NAYAK VS STATE OF ODISHA	MITHUN KUMAR PRADHAN VS	// 0 //	
322	D-WP(C)/18330/2026	HARAPRIYA BARIK VS STATE OF ODISHA	Asutosh Rout VS	// 0 //	AOD20230000737C202600063
323	D-WP(C)/18331/2026	SADANANDA MOHANTA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
324	D-WP(C)/18334/2026	SURESH KUMAR SANDHA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
325	D-WP(C)/18335/2026	MANAS RANJAN BEHERA VS SUPERINTENDENT, ANGUL-II RANGE	RAJESH TRIPATHY VS	// 0 //	
326	D-WP(C)/18337/2026	ASHOK KUMAR SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
327	D-WP(C)/18339/2026	NARAYAN MEHER VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
328	D-WP(C)/18342/2026	VILLAGERS OF KHATIA, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
329	D-WP(C)/18343/2026	SRIKANTA DHAMUDIA	SARAT CHANDRA PADHI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/18344/2026	DHANESWAR BEHERA	DIGANTA DAS	//	
		VS	VS	0	
		THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA		//	
331	D-WP(C)/18345/2026	SACHIDANANDA PATANAİK @ SACHIDANANDA PATTANAYAK	PABITRA KUMAR SAMANTRAY	//	
		VS	VS	0	
		UNION OF INDIA		//	
332	D-WP(C)/18346/2026	BIKRAM KUMAR NAYAK	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/18348/2026	M/S. SCAN STEEL LTD., SUNDARGARH	SOMANATH MISHRA	//	
		VS	VS	0	
		MADAN KUMAR BEHERA		//	
334	D-WP(C)/18349/2026	DAMAYANTI PRADHAN	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/18350/2026	SANTOSH BHUE	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/18352/2026	BANAJAKSHYA SAMANTARAY	CHANDAN KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/18353/2026	ANUSMITA RAY	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/18354/2026	SANKAR KUAR	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/18355/2026	MANORANJAN MOHAPATRA	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/18356/2026	ABDUL NAZWAR	SUNIL KUMAR PANDA	//	
		VS	VS	0	

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341	D-WP(C)/18358/2026	STATE OF ODISHA LAXMIDHAR GURU VS THE MEMBER, BOARD OF REVENUE, CUTTACK	SMITA RANJAN PATNAIK VS	// // 0 //	
342	D-WP(C)/18359/2026	SAROJ KUMAR PATRA VS THE REGIONAL PROVIDENT FUND COMMISSIONER-II, GANJAM	SUSHANT KUMAR PRADHAN (3) VS	// 0 //	
343	D-WP(C)/18361/2026	AJIT KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
344	D-WP(C)/18362/2026	MANORANJAN JENA VS UNION OF INDIA	SIDDHARTHA SAMAL VS	// 0 //	
345	D-WP(C)/18364/2026	SHRADHA SCHOOL OF NURSINGH VS BANKING OMBUDSMAN RBI	ALOK KUMAR PANDA VS	// 0 //	AOD20240000536C202600029
346	D-WP(C)/18365/2026	BAISHALI PATTNAIK VS THE REGISTRAR CIVIL COURT, DISTRICT COURT, CUTTACK	RITA SINGH VS	// 0 //	
347	D-WP(C)/18366/2026	TRINATH SETHY VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
348	D-WP(C)/18367/2026	DURYODHAN PANDA VS COLLECTOR, JAGATSINGHPUR	KARUNAKAR GAYA VS	// 0 //	
349	D-WP(C)/18368/2026	BHARATI MOHANTY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
350	D-WP(C)/18369/2026	MD.ASIF VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //	
351	D-WP(C)/18370/2026	BHABANI MOHANTY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	

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352	D-WP(C)/18371/2026	SHLOK BEHERA VS UNION OF INDIA	SAROJ KUMAR PADHY VS	// () //	
353	D-WP(C)/18372/2026	BHAGYALATA SETHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// () //	
354	D-WP(C)/18373/2026	M/S SAI MOTORS, KHURDA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// () //	
355	D-WP(C)/18374/2026	M/S.MAHIMA SWAMY UDYOG VS STATE OF ODISHA	MIHIR KANTA RATH VS	// () //	
356	D-WPCRL/11931/2026	INFORMANT VS DIRECTOR GENERAL OF POLICE	BIJAYA KUMAR SAHOO VS	//0 () //	
357	D-ABLAPL/11904/2026	KALANDI BARIK VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	NANDIPADA /139 /2026 () //	
358	D-ABLAPL/11907/2026	AMINA BISOYI @ AMIN BISOYEE VS STATE OF ODISHA	UMAKANTA BARIK VS	KHALLIKOTE /283 /2026 () //	
359	D-ABLAPL/11911/2026	PINTU KUMAR SAHOO VS STATE OF ODISHA	SUDHAKAR SAHOO VS	JAJPUR TOWN /114 /2026 () //	AOD20230000167C202600001
360	D-ABLAPL/11912/2026	SAMBANA ISMAIL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /151 /2026 () //	AOD20250000009C202600039
361	D-ABLAPL/11914/2026	DR. SANTOSH KUMAR NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	//0 () //	
362	D-ABLAPL/11915/2026	AKURA BAGARTTI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /211 /2025 () //	
363	D-ABLAPL/11916/2026	SATYABRATA RAY	BIKASH CHANDRA PARIJA	BADACHANA /137 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/11918/2026	SUNITA BHOLA	DEEPALI MAHAPATRA	SAMBALPUR VIGILANCE /3 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
365	D-ABLAPL/11921/2026	RABINDRA DAS	SURESH KUMAR JENA	RASGOBINDPUR /206 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/11923/2026	RABINDRA DAS	SURESH KUMAR JENA	RASGOBINDPUR /205 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/11924/2026	PABITRA MOHAN BEHERA	SANJIT MISHRA	PURI SADAR /231 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/11926/2026	NAJIBUR RAHEMAN KHAN @ BADSAH	JYOTIRMAYA SAHOO	BEGUNIA P.S. /164 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/11930/2026	RAJESH BISOI	SK. ZAFARULLA	LAHUNIPADA /214 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/11934/2026	SAHEJADI BIBI @ SAHAJADI BIBI	GAGAN BIHARI SINGH	JAGATPUR /219 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/11938/2026	KETAN SONI	PRATAP KUMAR NAYAK	MAHILA P.S. BUXIBAZAR /43 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/11941/2026	SUSANT KUMAR JENA	PRONOY MOHANTY	KHARABEL NAGAR P.S. /226 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/11942/2026	TAPASWINI SAHOO	PRADEEP KUMAR KUNDU	PURI SADAR /338 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/11949/2026	GAJENDRA NAIK	JUGALA KISHORE PANDA	ATHAMALLIK /111 /2026	
		VS	VS	()	

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375	D-ABLAPL/11951/2026	STATE OF ODISHA ANIL KUMAR MAHARANA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
376	D-ABLAPL/11954/2026	STATE OF ODISHA BASANT PRADHAN VS	BYOMAKESH TRIPATHY VS	// /0 ()	
377	D-ABLAPL/11955/2026	STATE OF ODISHA GAUTAM BEHERA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
378	D-ABLAPL/11960/2026	STATE OF ODISHA SK. SAKAL @ SK. ABDUL KASIM VS	SUSANTA KUMAR TRIPATHY VS	// PATTAMUNDAI /103 /2026 ()	
379	D-ABLAPL/11966/2026	STATE OF ODISHA ALOK MAHAPATRA VS	PRASANTA KUMAR SAHOO VS	// SABARANG /120 /2026 ()	
380	D-ABLAPL/11968/2026	STATE OF ODISHA SIPUN DAS @ AJIT KUMAR DAS VS	PRADIPTA BEURA VS	// TIGIRIA /289 /2025 ()	
381	D-ABLAPL/11973/2026	STATE OF ODISHA RAJKISHORE SWAIN VS	AMLAN SHAKTI PAUL VS	// BONTH /35 /2024 ()	
382	D-ABLAPL/11974/2026	STATE OF ODISHA PADMINI MAHARANA VS	BIJAYA KUMAR RAGADA VS	// BELPAHAR /73 /2026 ()	
383	D-ABLAPL/11980/2026	STATE OF ODISHA TANUJ RANJAN MISHRA VS	AKSHAYA KUMAR SAHOO VS	// SUNDARGARH TOWN /168 /2026 ()	
384	D-ABLAPL/11981/2026	STATE OF ODISHA SANTOSH KUMAR SAHOO @ SANTOSH SAHOO VS	PRADIPTA BEURA VS	// KHUNTUNI /40 /2025 ()	
385	D-ABLAPL/11984/2026	STATE OF ODISHA GAYADHAR PRADHAN VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// REMUNA /30 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :22/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/11985/2026	SARAT KUMAR BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /219 /2026 () //	
387	D-ABLAPL/11986/2026	KASHINATH MAHASU VS STATE OF ODISHA	ARUNA KUMAR NAYAK VS	BASELI SAHI PS /138 /2026 () //	AOR20220001266C202600015
388	D-ABLAPL/11988/2026	SANKIRTAN PANDEY @ SANKIRTAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /117 /2026 () //	
389	D-ABLAPL/11995/2026	BRAHMANAND DAS VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	Maitri Vihar PS /175 /2026 () //	
390	D-ABLAPL/11996/2026	SARATHI MOHANTY @ SATIRTHA RANJAN MOHANTY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	Maitri Vihar PS /175 /2026 () //	
391	D-ABLAPL/12001/2026	KANDURI PALEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /89 /2026 () //	
392	D-ABLAPL/12005/2026	CHITARANJAN NAHAK @ BADAL KUMAR NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /246 /2026 () //	
393	D-ABLAPL/12012/2026	MUNA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //	
394	D-ABLAPL/12014/2026	JAYADEV MOHAPATRA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	DHAULI PS /87 /2026 () //	AOD20240000069C202600012
395	D-ABLAPL/12015/2026	ACHEN MUNDA @ SUNARAM MUNDA VS STATE OF ODISHA	AMLAN MOHANTY VS	JODA /349 /2022 () //	
396	D-ABLAPL/12018/2026	BISHNU PRASAD SETHI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	MAHILA P.S.(BBSR) /120 /2026 () //	
397	D-ABLAPL/12022/2026	PINTU NAIK	RAMANI KANTA PATTANAİK	DHENKANAL SADAR /552 /2022	

ORISSA HIGH COURT

FILING REPORT AS ON :22/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/12024/2026	JAGA BANASANDHA	BISWAJIT RANJAN TRIPATHY	MOHANA /55 /2026	AOD20240000069C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/12026/2026	TITU DAS	SWETAPADMA ROUT	KUJANGA /103 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/12027/2026	AMITA MALIK @ MAMA	DIPTENDU SUNDAR RAY	BALASORE TOWN /353 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/12028/2026	NADEEM KHAN	SATYABRATA DASH	KUJANGA /99 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/12029/2026	OM DAS @ OMM DAS	SATYABRATA DASH	CHAULIAGANJA /200 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/12030/2026	PRASANTA KUMAR BALIARSINGH	SATYABRATA DASH	MARKAT NAGAR /72 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/12031/2026	ARNAPURNA HARICHANDAN	ADISHA MOHANTY	MAHILA P.S.(BBSR) /134 /2026	AOR20260000166C202600005
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :22/04/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/54806/2024 ADMLS/6/2024	MH BLAND S.L., AHMEDABAD MP		10/2026
2	D-SA/258/1998 SA/258/1998	DHULA MP		87/2026
3	D-CRLMP/10922/2026 CRLMP/ /	BIKASH KUMAR BHOI MP	RAJKISHORE SAHOO	109/2026
4	D-CRLMP/12013/2026 CRLMP/ /	BINOD KUMAR PADHY MP	SURAJ MOHANTY	110/2026
5	D-CMAPL/18071/2026 CMAPL/ /	PADALA ANNAPURNAMMA MP	PRASANNA KUMAR MISHRA	114/2026
6	D-JCRLA/16325/2024 JCRLA/79/2024	NARAYAN NAHAK MP	ADV	117/2026
7	D-TRP(C)/18112/2026 TRP(C)/ /	ABANTI BISWAL @ SWAIN MP	PRANAYA SWAIN	135/2026
8	D-TRP(C)/18163/2026 TRP(C)/ /	RUCHI RAJASHREE NAYAK MP	AMIT PRASAD BOSE	136/2026
9	D-RVWPET/17837/2026 RVWPET/ /	GAYATRI DAS MP	DR. JITENDRA KUMAR LENKA	178/2026
10	D-RPFAM/18196/2026 RPFAM/ /	JITAN PALEI MP	SUSANTA KUMAR BARAL	182/2026
11	D-RPFAM/18196/2026 RPFAM/ /	JITAN PALEI MP	SUSANTA KUMAR BARAL	183/2026
12	D-RPFAM/17301/2026 RPFAM/116/2026	SHYAMA PRASAD ROUSTRAY MP	JAMINI KANTA DAS	184/2026
13	D-MATA/14261/2026 MATA/118/2026	SMRUTI CHANDINI BHOI @ PAYAL BHOI MP	SUMAN MODI	256/2026
14	D-MATA/18340/2026 MATA/ /	DR. SATAKSHI SINGH MP	ABHAS MOHANTY	257/2026
15	D-BLAPL/11281/2026 BLAPL/ /	ACHYUTA DAKUA MP	BIJAY KUMAR BEHERA	278/2026
16	D-BLAPL/6033/2026 BLAPL/2162/2026	HRUSHIKESH NAIK MP	BHARATI DASH	279/2026
17	D-BLAPL/11882/2026 BLAPL/ /	SURYAKANTA SAHOO MP	DEBASISH PATNAIK	280/2026
18	D-BLAPL/11879/2026 BLAPL/ /	GOURI PRASAN BEHERA MP	DEBASISH PATNAIK	281/2026
19	D-BLAPL/11883/2026 BLAPL/ /	GHANASHYAM SAHOO MP	DEBASISH PATNAIK	282/2026
20	D-BLAPL/6217/2026 BLAPL/2081/2026	SANGRAM JENA @ BUBUN MP		283/2026
21	D-CONTC/572/2026 CONTC/440/2026	DEBASISH NAYAK MP		284/2026
22	D-CONTC/669/2026 CONTC/751/2026	PRAFULLA KUMAR SAHOO MP		285/2026
23	D-CONTC/23350/2025 CONTC/2782/2025	SARAT KUMAR PANDA MP	SIDHESWAR MALLIK, P.C.DAS,M.MALLIK	286/2026
24	D-CONTC/23350/2025 CONTC/2782/2025	SARAT KUMAR PANDA MP	SIDHESWAR MALLIK, P.C.DAS,M.MALLIK	287/2026
25	D-CONTC/35995/2025 CONTC/4162/2025	RAMESH CHANDRA JENA MP		288/2026
26	D-CONTC/35993/2025	SHREEDHAR BEHERA		

	CONTC/4161/2025	MP		289/2026
27	D-CONTC/35773/2025	KESHAB CHARAN MALL		
	CONTC/4160/2025	MP		290/2026
28	D-CONTC/35997/2025	SAMPATI PUTEL		
	CONTC/4163/2025	MP		291/2026
29	D-CRLREV/12021/2026	PANCHANAN OJHA	SUSAMA RANI SAHOO	
	CRLREV/ /	MP		511/2026
30	D-CRLREV/709/2026	RASHMI RANJAN SWAIN	PUSPAMITRA MOHAPATRA	
	CRLREV/50/2026	MP		512/2026
31	D-FAO/15783/2026	D.M., NEW INDIA ASSURANCE CO.LTD., BBR	MOD KUMAR TRIPATHY	
	FAO/ /	MP		568/2026
32	D-FAO/18145/2026	KARUNAKAR SHATRUSAL	BANSHIDHAR SATAPATHY	
	FAO/ /	MP		569/2026
33	D-FAO/18168/2026	DEPUTY MANAGER, LEGAL CLAIMS TATA	RAMCHANDRA PRINSURANCE CO. LTD, BBSR	
	FAO/ /	MP		570/2026
34	D-FAO/18189/2026	MANAGING COMMITTEE OF NARASINGH	SUHIGH SCHOOLS, PATSARI, KUMUNDA	
	FAO/ /	MP		571/2026
35	D-FAO/18105/2026	MANAGING COMMITTEE OF PANCHAYAT	HURSHIBHAGIA, KODABUDA	
	FAO/ /	MP		572/2026
36	D-FAO/18226/2026	ODISHA BOARD OF WAQF	MD FAYAZ	
	FAO/ /	MP		573/2026
37	D-FAO/18222/2026	FAKIR MOHAN UPPER PRIMARY SCHOOL	KARNAL PUMAPUR, SAHI, JAJPUR	
	FAO/ /	MP		574/2026
38	D-FAO/18224/2026	KAILASH CHANDRA PRUSTI	KUNAL KUMAR SWAIN	
	FAO/ /	MP		575/2026
39	D-FAO/18228/2026	BRUNDABAN ROUT	KUNAL KUMAR SWAIN	
	FAO/ /	MP		576/2026
40	D-FAO/18229/2026	PURUSOTTAM SAHU	KUNAL KUMAR SWAIN	
	FAO/ /	MP		577/2026
41	D-FAO/18232/2026	BIBHUTIBHUSAN SAHU	KUNAL KUMAR SWAIN	
	FAO/ /	MP		578/2026
42	D-FAO/18233/2026	HRUDANANDA JIT	KUNAL KUMAR SWAIN	
	FAO/ /	MP		579/2026
43	D-FAO/18235/2026	SUJIT KUMAR SARANGI	KUNAL KUMAR SWAIN	
	FAO/ /	MP		580/2026
44	D-FAO/18238/2026	NRUSINGHA CHARAN DEBTA @ DEBATA	JYOTI RANJAN KHUNTIA	
	FAO/ /	MP		581/2026
45	D-FAO/18271/2026	NISHITH RANJAN MOHANTY	SANGRAM JENA	
	FAO/ /	MP		582/2026
46	D-FAO/18273/2026	PABITRA MOHAN SATAPATHY	SANGRAM JENA	
	FAO/ /	MP		583/2026
47	D-FAO/18275/2026	PRADIP KUMAR NAYAK	SANGRAM JENA	
	FAO/ /	MP		584/2026
48	D-FAO/18277/2026	BIJAY CHANDRAKSHYA DEO	SANGRAM JENA	
	FAO/ /	MP		585/2026
49	D-FAO/18278/2026	SANDHYARANI MOHANTY	SANGRAM JENA	
	FAO/ /	MP		586/2026
50	D-FAO/18280/2026	SANATAN MISHRA	SANGRAM JENA	
	FAO/ /	MP		587/2026
51	D-FAO/18282/2026	DR. PRATIVA MAHAPATRA @ MOHAPATRA	SANGRAM JENA	
	FAO/ /	MP		588/2026
52	D-FAO/18351/2026	MANOJ KUMAR MISHRA	SUBHADUTTA ROUSTRAY	
	FAO/ /	MP		589/2026
53	D-FAO/18357/2026	SISIRA KANTA BISOYI	SUBHADUTTA ROUSTRAY	
	FAO/ /	MP		590/2026
54	D-ABLAPL/16687/2019	SUKANTI SWAIN		
	ABLAPL/16687/2019	MP		637/2026
55	D-ABLAPL/14857/2025	AJAY KUMAR PRADHAN	KASHINATH PATTANAIAK	
	ABLAPL/6006/2025	MP		638/2026
56	D-ABLAPL/4896/2026	SANJEEB KUMAR SAHU @ SIPU SAHU		
	ABLAPL/2161/2026	MP		639/2026
57	D-ABLAPL/3610/2026	PATITA @ PATITAPABAN BARIK		
	ABLAPL/1591/2026	MP		640/2026

58	D-ABLAPL/3168/2026 ABLAPL/1421/2026	HARA PRASAD SETHI MP		641/2026
59	D-ABLAPL/2887/2026 ABLAPL/1346/2026	SAIRUMA BEGUM @ MANO BIBI MP		642/2026
60	D-ABLAPL/39335/2024 ABLAPL/9/2025	BIJU JENA @ BIJU @ BIJAY KUMAR JENA MP		643/2026
61	D-ABLAPL/3974/2026 ABLAPL/1755/2026	RAJAT BHANJA @ ROHIT MP		644/2026
62	D-ABLAPL/3902/2026 ABLAPL/1773/2026	ANUPAM BEHERA MP		645/2026
63	D-ABLAPL/34408/2025 ABLAPL/13115/2025	NARENDRA MALIK @ PELUA MP		646/2026
64	D-RSA/190/2020 RSA/190/2020	DURGESH NANDINI JENA MP	P.K.SAHOO	676/2026
65	D-RSA/158/2023 RSA/158/2023	MADDI PRABHAKAR PATRO MP	TUSAR KUMAR MISHRA	677/2026
66	D-RSA/54583/2024 RSA/31/2025	ASHOK KUMAR BARAL MP	NIRANJAN PRASAD PATRA	678/2026
67	D-RSA/19974/2025 RSA/259/2025	MANGULU FARIKAR MP	DIGAMBAR SETHI	679/2026
68	D-RSA/53553/2025 RSA/ /	GURUBARI BEHERA MP	TUSAR KUMAR MISHRA	680/2026
69	D-RSA/18195/2026 RSA/ /	SASMITA BISWAL MP	UMESH CHANDRA MOHANTY	681/2026
70	D-RSA/18195/2026 RSA/ /	SASMITA BISWAL MP	UMESH CHANDRA MOHANTY	682/2026
71	D-RSA/18195/2026 RSA/ /	SASMITA BISWAL MP	UMESH CHANDRA MOHANTY	683/2026
72	D-RSA/523/2023 RSA/523/2023	DEBASHISHA HOTA MP	MR. DEBASHISHA HOTA(IN PERSON)	684/2026
73	D-RSA/9639/2025 RSA/161/2025	RANJI GOUDA MP	DEEPALI MAHAPATRA	685/2026
74	D-RSA/9639/2025 RSA/161/2025	RANJI GOUDA MP	DEEPALI MAHAPATRA	686/2026
75	D-RSA/9639/2025 RSA/161/2025	RANJI GOUDA MP	DEEPALI MAHAPATRA	687/2026
76	D-RSA/9639/2025 RSA/161/2025	RANJI GOUDA MP	DEEPALI MAHAPATRA	688/2026
77	D-RSA/9639/2025 RSA/161/2025	RANJI GOUDA MP	DEEPALI MAHAPATRA	689/2026
78	D-RSA/51968/2025 RSA/60/2026	SUBASH CHANDRA DAS MP	SOURAV SUMAN BHUYAN	690/2026
79	D-CMP/18123/2026 CMP/ /	MEERA SAHU MP	PRASANTA KUMAR NANDA	792/2026
80	D-CMP/18141/2026 CMP/ /	ALEKHA BEHERA MP	BRUNDABAN ROUT	793/2026
81	D-CMP/18036/2026 CMP/ /	UPENDRA SENAPATI MP	GAJENDRANATH ROUT	794/2026
82	D-CMP/49416/2025 CMP/2001/2025	NANDA KISHORE SAHU MP	AMBUJA BANDHU PARIDA	795/2026
83	D-CMP/18268/2026 CMP/ /	MANIA PATTNAIK MP	PRASANTA KUMAR SATAPATHY	796/2026
84	D-CMP/8214/2026 CMP/381/2026	TANKADHAR PRADHAN MP	ASHOK KUMAR PANIGRAHI	797/2026
85	D-CMP/18298/2026 CMP/ /	RAGHUNATH JEW MP	SAMIR KUMAR MISHRA (SR. ADV.)	798/2026
86	D-CMP/15956/2026 CMP/627/2026	SULOCHANA DEVI MP		799/2026
87	D-CMP/18338/2026 CMP/ /	SANJIB KUMAR TRIPATHY MP	PRASANTA KUMAR SATAPATHY	800/2026
88	D-MACA/18114/2026 MACA/ /	M/S. CHOLAMANDALAM MS GIC LTD. MP	GIRIJA PRASAD DUTTA	987/2026
89	D-MACA/18114/2026	M/S. CHOLAMANDALAM MS GIC LTD.	GIRIJA PRASAD DUTTA	

	MACA/ /	MP		988/2026
90	D-MACA/18130/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	BRASNETSWAR	
	MACA/ /	MP		989/2026
91	D-MACA/18130/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	BRASNETSWAR	
	MACA/ /	MP		990/2026
92	D-MACA/18206/2026	ORIENTAL INSURANCE COMPANY LTD., BHUBANESWAR	BIBANTASWAR	
	MACA/ /	MP		991/2026
93	D-MACA/18206/2026	ORIENTAL INSURANCE COMPANY LTD., BHUBANESWAR	BIBANTASWAR	
	MACA/ /	MP		992/2026
94	D-CRLMC/11906/2026	SANJIT SEN	ARUN KUMAR BEHERA	
	CRLMC/ /	MP		1086/2026
95	D-CRLMC/8659/2026	ANIL KUMAR JENA @ BUTI		
	CRLMC/977/2026	MP		1087/2026
96	D-CRLMC/11844/2026	HASINA BIBI	MOHAMMED RIAZ	
	CRLMC/ /	MP		1088/2026
97	D-CRLMC/11935/2026	ARUN KUMAR BARIK	BISWAJIT MOHAPATRA	
	CRLMC/ /	MP		1089/2026
98	D-CRLMC/11943/2026	ALOK BEHERA	JYOTIRMAYA SAHOO	
	CRLMC/ /	MP		1090/2026
99	D-CRLMC/6170/2026	SUDHIR@SUDHIRA BATRA		
	CRLMC/723/2026	MP		1091/2026
100	D-CRLMC/11676/2026	GEORGE CHERIYAN	RABI NARAYAN MISHRA	
	CRLMC/ /	MP		1092/2026
101	D-CRLA/30488/2024	GUJI@PANCHANAN DAS	ASHOK KUMAR SAHOO	
	CRLA/1042/2024	MP		1093/2026
102	D-CRLMC/11961/2026	ASWAN SAHU @ ASHWANTA KUMAR SAKIL	DEEPA KUMAR SARANGI	
	CRLMC/ /	MP		1093/2026
103	D-CRLMC/11202/2026	DINABANDHU PADHAN	SITAKANTA HOTA	
	CRLMC/ /	MP		1094/2026
104	D-CRLA/542/2023	DHABULU PANGI	ASIT KUMAR JENA	
	CRLA/542/2023	MP		1094/2026
105	D-CRLA/11899/2026	PRAFULLA MAHALLA @ BABA	AMIT KUMAR NATH	
	CRLA/ /	MP		1095/2026
106	D-CRLMC/11961/2026	ASWAN SAHU @ ASHWANTA KUMAR SAKIL	DEEPA KUMAR SARANGI	
	CRLMC/ /	MP		1095/2026
107	D-CRLMC/11976/2026	SAKIL @ SAKIL KHAN	AMULYA RATNA PANDA	
	CRLMC/ /	MP		1096/2026
108	D-CRLA/11899/2026	PRAFULLA MAHALLA @ BABA	AMIT KUMAR NATH	
	CRLA/ /	MP		1096/2026
109	D-CRLMC/12003/2026	ANIL KUMAR PALLAI	DEBASNAN DAS	
	CRLMC/ /	MP		1097/2026
110	D-CRLA/7224/2024	SADANANDA MAHANTA @ MAHATO	AJAYA KUMAR MOHARANA	
	CRLA/235/2024	MP		1097/2026
111	D-CRLMC/29204/2024	KALINGA KESHARI RATH	SAIBRATA RATH	
	CRLMC/3840/2024	MP		1098/2026
112	D-CRLA/720/2019	DHARANI MUNDA	M/S.CHITTA RANJAN SAHU	
	CRLA/720/2019	MP		1098/2026
113	D-CRLMC/12020/2026	HADIBANDHU SETHI	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		1099/2026
114	D-CRLA/11956/2026	SAMBAR BHUMIJ	BISWORANJAN SWAIN	
	CRLA/ /	MP		1099/2026
115	D-CRLMC/12035/2026	AKSHAY KUMAR NAYAK	KARUNAKAR GAYA	
	CRLMC/ /	MP		1100/2026
116	D-CRLA/11956/2026	SAMBAR BHUMIJ	BISWORANJAN SWAIN	
	CRLA/ /	MP		1100/2026
117	D-CRLMC/12036/2026	BASANTA KUMAR SAHOO	LALIT KUMAR MAHARANA	
	CRLMC/ /	MP		1101/2026
118	D-CRLA/11957/2026	SATYAJIT BEHERA	SK. ZAFARULLA	
	CRLA/ /	MP		1101/2026
119	D-CRLA/11957/2026	SATYAJIT BEHERA	SK. ZAFARULLA	
	CRLA/ /	MP		1102/2026
120	D-CRLA/12353/2025	RAHIM HARIJAN	MANAS KUMAR CHAND	
	CRLA/533/2025	MP		1103/2026

121	D-CRLA/517/2016 CRLA/517/2016	DAMBA@DHANANJAYA LAHAJAL MP	C.KASTURI	1104/2026
122	D-CRLA/12008/2026 CRLA/ /	SAROJ KUMAR GURU MP	SOUMIK SPANDAN TRIPATHY	1105/2026
123	D-CRLA/12008/2026 CRLA/ /	SAROJ KUMAR GURU MP	SOUMIK SPANDAN TRIPATHY	1106/2026
124	D-CRLA/9639/2026 CRLA/352/2026	HIMANSU SEKHAR NAIK@KUNA MP	KARUNAKAR GAYA	1107/2026
125	D-CRLA/9639/2026 CRLA/352/2026	HIMANSU SEKHAR NAIK@KUNA MP	KARUNAKAR GAYA	1108/2026
126	D-WA/17958/2026 WA/ /	STATE OF ODISHA MP	MANAS RANJAN MOHANTY,A.G.A	1529/2026
127	D-WA/17958/2026 WA/ /	STATE OF ODISHA MP	MANAS RANJAN MOHANTY,A.G.A	1530/2026
128	D-WA/18040/2026 WA/ /	ODISHA HYDRO POWER CORPORATION LTD MP	DEEPAK KUMAR KANUNGO	1532/2026
129	D-WA/18164/2026 WA/ /	SURYAKANTA SAMAL MP	ARIJEET MISHRA	1532/2026
130	D-WA/18165/2026 WA/ /	MUKESH THATOI MP	ARIJEET MISHRA	1533/2026
131	D-WA/18167/2026 WA/ /	SURYAKANTA SAMAL MP	ARIJEET MISHRA	1534/2026
132	D-WA/18170/2026 WA/ /	MUKESH THATOI MP	ARIJEET MISHRA	1535/2026
133	D-WA/18113/2026 WA/ /	STATE OF ODISHA MP	BISWABARA DASH,A.S.C	1536/2026
134	D-WA/18113/2026 WA/ /	STATE OF ODISHA MP	BISWABARA DASH,A.S.C	1537/2026
135	D-WA/18336/2026 WA/ /	RAGISTRAR, UTKAL UNIVERSITY, VANIVILAS MP	TARA BANIBANESWARARYAYAK	1538/2026
136	D-WP(C)/18093/2026 WP(C)/ /	M/S KALINGA WARRIORS SECURITY SERVICES MP	SIDDHANT SARANGI	7731/2026
137	D-WP(C)/18094/2026 WP(C)/ /	DILLIP RAY MP	SUDEEP KUMAR SARANGI	7732/2026
138	D-WP(C)/17532/2026 WP(C)/ /	ANANTA PRADHAN MP	AMIT PRASAD BOSE	7733/2026
139	D-WP(C)/18096/2026 WP(C)/ /	GOURAHARI BEHERA MP	SUDEEP KUMAR SARANGI	7734/2026
140	D-WP(C)/18110/2026 WP(C)/ /	M/S MAHAPRASADRICE MILL, KHORDA MP	NALINI KANTA DASH	7735/2026
141	D-WP(C)/18111/2026 WP(C)/ /	M/S LORD LINGARAJ AGENCY, BHUBANESWAR MP	NALINI KANTA DASH	7736/2026
142	D-WP(C)/18110/2026 WP(C)/ /	M/S MAHAPRASADRICE MILL, KHORDA MP	NALINI KANTA DASH	7737/2026
143	D-WP(C)/18097/2026 WP(C)/ /	GOURAHARI BEHERA MP	SUDEEP KUMAR SARANGI	7738/2026
144	D-WP(C)/14695/2022 WP(C)/14695/2022	PITAMBER ROUT MP	BHAKTA RANJAN BARIK	7739/2026
145	D-WP(C)/18099/2026 WP(C)/ /	M/S BHARTI TELEMEDIA LIMITED MP	KAJAL SAHOO	7740/2026
146	D-WP(C)/18118/2026 WP(C)/ /	M/S.KMNR REGIONAL MILK PRODUCER LTD MP	DEEPAK KUMAR MOHANTY	7741/2026
147	D-WP(C)/18117/2026 WP(C)/ /	BIJAYA DAS @ BIJAYA KUMAR DAS MP	SATYA RANJAN ACHARYA	7742/2026
148	D-WP(C)/18103/2026 WP(C)/ /	SITA SAHOO MP	ACHYUTANANDA PATTANAIAK	7743/2026
149	D-WP(C)/18104/2026 WP(C)/ /	EXECUTIVE ENGINEER, ELECTRICAL STORE MP	REBEESH KANUNGO	7744/2026
150	D-WP(C)/18104/2026 WP(C)/ /	EXECUTIVE ENGINEER, ELECTRICAL STORE MP	REBEESH KANUNGO	7745/2026
151	D-WP(C)/15559/2025 WP(C)/10739/2025	HOTEL PENTAGON IMFL HOTEL ON SHOPS MP	BRAT KUMAR GAJENDRA	7746/2026
152	D-WP(C)/45057/2025	M/S GARNET PAINTS AND CHEMICALS, CUTACK MP	UTKAL PRADHAN	

	WP(C)/33525/2025	MP		7747/2026
153	D-WP(C)/247/2026 WP(C)/918/2026	MALAYA KUMAR SADANGI MP	JYOTIRMAY GUPTA	7748/2026
154	D-WP(C)/247/2026 WP(C)/918/2026	MALAYA KUMAR SADANGI MP	JYOTIRMAY GUPTA	7749/2026
155	D-WP(C)/18151/2026 WP(C)/ /	NAKARI KUMAR NANDA MP	AMIT PRASAD BOSE	7750/2026
156	D-WP(C)/18151/2026 WP(C)/ /	NAKARI KUMAR NANDA MP	AMIT PRASAD BOSE	7751/2026
157	D-WP(C)/18153/2026 WP(C)/12313/2026	BILASI BEWA @ SINGH MP	SIDHARTHA RADHAKRISHNAN	7752/2026
158	D-WP(C)/18156/2026 WP(C)/ /	ZULFIQAR ALI KHAN MP	AMIT PRASAD BOSE	7753/2026
159	D-WP(C)/18157/2026 WP(C)/ /	UMESH CHANDRA SAHOO MP	PITAMBAR PANDA	7754/2026
160	D-WP(C)/18159/2026 WP(C)/ /	SAMIR BEHERA MP	RAKESH NAYAK	7755/2026
161	D-WP(C)/18161/2026 WP(C)/ /	SAMIR BEHERA MP	RAKESH NAYAK	7756/2026
162	D-WP(C)/5067/2026 WP(C)/4330/2026	RITA BEHERA MP	SANJIT MISHRA	7757/2026
163	D-WP(C)/18143/2026 WP(C)/ /	SASMITA SETHI MP	JAGAMOHAN PATTANAIK	7758/2026
164	D-WP(C)/1451/2026 WP(C)/2248/2026	SANJUKTA BARIK MP	ANWESHA MISHRA	7759/2026
165	D-WP(C)/18182/2026 WP(C)/ /	M/S.BLUE OCEAN E-COMMERCE PRIVATE LIMITED, BHUBANESHWAR MP	PRANOY MOHANTY	7760/2026
166	D-WP(C)/18185/2026 WP(C)/ /	KARNA BHAISAL MP	BIVUDATTA CHALAN	7761/2026
167	D-WP(C)/4319/2014 WP(C)/4319/2014	RABINDRA MOHANTY MP		7762/2026
168	D-WP(C)/12088/2021 WP(C)/12088/2021	RABINDRA KUMAR GOCHHAYAT MP	PRANOY MOHANTY	7763/2026
169	D-WP(C)/36391/2025 WP(C)/27454/2025	ODISHA COOPERATIVE HOUSING CORPORATION, Bhubaneswar MP	RATNANAND MOHANTY	7764/2026
170	D-WP(C)/16908/2026 WP(C)/11868/2026	KANAKALATA PANDA MP	AMIT PRASAD BOSE, T.K. MISHRA	7765/2026
171	D-WP(C)/7721/2026 WP(C)/6820/2026	ENGINEER IN CHIEF, RWS AND S, ODISHA, BHUBANESWAR MP		7766/2026
172	D-WP(C)/5300/2025 WP(C)/4340/2025	DAMODAR MISHRA MP		7767/2026
173	D-WP(C)/11757/2021 WP(C)/11757/2021	M/S. MAHALAXMI ENTERPRISES MP	PRASANTA KUMAR NANDA	7768/2026
174	D-WP(C)/50262/2025 WP(C)/35559/2025	ER.SIBANI SIDHARTHA PADHY MP	SAGARIKA SAHOO	7769/2026
175	D-WP(C)/18212/2026 WP(C)/ /	BAPI NATH MP	KARTIK CHANDRA TRIPATHY	7770/2026
176	D-WP(C)/18213/2026 WP(C)/ /	BIBHURANJAN MOHAPATRA MP	SOUMYA MISHRA	7771/2026
177	D-WP(C)/18215/2026 WP(C)/ /	ORISSA STEVEDORES LTD, CUTTACK MP	JAYDEEP PAL	7772/2026
178	D-WP(C)/18218/2026 WP(C)/ /	GOBINDA CHANDRA PATTANAIK @ PATTANAIK, CUTTACK MP	SANJAY K RATH	7773/2026
179	D-WP(C)/18220/2026 WP(C)/ /	ASHOK KUMAR BAL MP	PRABIN DAS	7774/2026
180	D-WP(C)/18220/2026 WP(C)/ /	ASHOK KUMAR BAL MP	PRABIN DAS	7775/2026
181	D-WP(C)/24440/2024 WP(C)/14261/2024	BIJAYA KUMAR BEHERA MP	BIJAY KUMAR MOHANTY	7776/2026
182	D-WP(C)/18234/2026 WP(C)/ /	UNION OF INDIA MP	MILLON KUMAR	7777/2026
183	D-WP(C)/17574/2026 WP(C)/ /	PRAKASH NAYAK MP	PRASANTA KUMAR NANDA	7778/2026

184	D-WP(C)/48675/2024 WP(C)/29040/2024	DOLANTI NAG MP	ASHOK KUMAR DAS	7779/2026
185	D-WP(C)/48879/2024 WP(C)/29256/2024	JAGNYASENI RANA MP	ASHOK KUMAR DAS	7780/2026
186	D-WP(C)/18240/2026 WP(C)/ /	SIDHARTHA KUMAR CHHOTRAY MP	SRINIBASH SATAPATHY	7781/2026
187	D-WP(C)/18107/2026 WP(C)/ /	M/S AL BABA STEELS PVT LTD., KENDRA MP	RAMAN KUMAR ROUT	7782/2026
188	D-WP(C)/18252/2026 WP(C)/ /	PRASANT KUMAR PRADHAN MP	ANUP NARAYAN MOHANTY	7783/2026
189	D-WP(C)/18255/2026 WP(C)/ /	MIR MUKHTAR ALLI MP	PRIYA RANJAN MISHRA	7784/2026
190	D-WP(C)/18270/2026 WP(C)/ /	PITABASH PANDA MP	PRONoy MOHANTY	7785/2026
191	D-WP(C)/32894/2025 WP(C)/23248/2025	RAMAKANTA GHADEI MP	CHAKRADHAR SINGH	7786/2026
192	D-WP(C)/18270/2026 WP(C)/ /	PITABASH PANDA MP	PRONoy MOHANTY	7787/2026
193	D-WP(C)/18276/2026 WP(C)/ /	PANKAJBASINI PANDA MP	PRONoy MOHANTY	7788/2026
194	D-WP(C)/18259/2026 WP(C)/ /	SUSHIL HALDAR MP	PRASANNA KUMAR RATH	7789/2026
195	D-WP(C)/18276/2026 WP(C)/ /	PANKAJBASINI PANDA MP	PRONoy MOHANTY	7790/2026
196	D-WP(C)/18266/2026 WP(C)/12381/2026	PANDA INFRATECH LTD., BHUBANESWAR MP	RAMIT PRASAD BOSE	7791/2026
197	D-WP(C)/18279/2026 WP(C)/ /	M.S.D.K.ENGINEERING AND CONSTRUCTION, MP	SIDHANT SINGH	7792/2026
198	D-WP(C)/18281/2026 WP(C)/ /	SAROJ KUMAR DASH MP	SUKANTA KUMAR NAYAK (2)	7793/2026
199	D-WP(C)/18260/2026 WP(C)/ /	KARTIK BAROI @ KARTIK BARIK MP	PRASANNA KUMAR RATH	7794/2026
200	D-WP(C)/18028/2026 WP(C)/ /	JIMUTA BAHAN ROUT MP	PRADEEP KUMAR DAS	7795/2026
201	D-WP(C)/18283/2026 WP(C)/ /	SUBASH CHANDRA MOHAPATRA MP	SIDHANT DAS	7796/2026
202	D-WP(C)/18029/2026 WP(C)/ /	KSHYAMAKAR MAJHI MP	PRADEEP KUMAR DAS	7797/2026
203	D-WP(C)/18287/2026 WP(C)/ /	SATYA NARAYAN DASH MP	SIDHANT DAS	7798/2026
204	D-WP(C)/12170/2026 WP(C)/9118/2026	STRITIK PRADHAN MP	RAJIV KUMAR MAHANTA	7799/2026
205	D-WP(C)/18288/2026 WP(C)/ /	ANUJA TARINI MISHRA MP	AVIJIT MISHRA	7800/2026
206	D-WP(C)/18263/2026 WP(C)/ /	SANATAN JENA MP	ATUL TRIPATHY	7801/2026
207	D-WP(C)/18297/2026 WP(C)/ /	CHANDRAMANI NAYAK MP	ADYASIDHI MISHRA	7802/2026
208	D-WP(C)/18265/2026 WP(C)/ /	MD. AZIZUR RAHEMAN MP	ATUL TRIPATHY	7803/2026
209	D-WP(C)/18307/2026 WP(C)/ /	KALPA SAGAR MP	DHANOJ KUMAR SAHOO	7804/2026
210	D-WP(C)/33001/2023 WP(C)/33001/2023	SUDHIR DAS MP	PRASANTA KUMAR SAHOO	7805/2026
211	D-WP(C)/18309/2026 WP(C)/ /	DINAKRUSHNA MAJHI MP	JITENDRA SAMANTARAY	7806/2026
212	D-WP(C)/2378/2021 WP(C)/2378/2021	BIJAYA KUMAR PRADHAN MP	SHASHI BHUSAN JENA	7807/2026
213	D-WP(C)/18267/2026 WP(C)/ /	M/S STRIDE HOSPITAL PVT LTD MP	ARYA TRIPATHY	7808/2026
214	D-WP(C)/18312/2026 WP(C)/ /	SAROJINEE SAHOO MP	SUBRATA MISHRA	7809/2026
215	D-WP(C)/18312/2026	SAROJINEE SAHOO	SUBRATA MISHRA	

	WP(C)/ /	MP		7810/2026
216	D-WP(C)/49922/2025 WP(C)/34760/2025	MANMATH KUMAR RAY MP	RAMA CHANDRA JENA	7811/2026
217	D-WP(C)/18323/2026 WP(C)/ /	MANOJ KUMAR SAHU MP	LAXMIKANTA MOHANTY	7812/2026
218	D-WP(C)/44729/2025 WP(C)/31397/2025	PRADEEP KUMAR PADHI MP	BINAYA KUMAR MOHANTY	7813/2026
219	D-WP(C)/18342/2026 WP(C)/ /	VILLAGERS OF KHATIA, NAYAGARH MP	AMITAV TRIPATHY	7814/2026
220	D-WP(C)/18343/2026 WP(C)/ /	SRIKANTA DHAMUDIA MP	SARAT CHANDRA PADHI	7815/2026
221	D-WP(C)/18344/2026 WP(C)/ /	DHANESWAR BEHERA MP	DIGANTA DAS	7816/2026
222	D-WP(C)/18346/2026 WP(C)/ /	BIKRAM KUMAR NAYAK MP	GYANA RANJAN SETHI	7817/2026
223	D-WP(C)/18348/2026 WP(C)/ /	M/S. SCAN STEEL LTD., SUNDARGARH MP	SOMANATH MISHRA	7818/2026
224	D-WP(C)/18353/2026 WP(C)/ /	ANUSMITA RAY MP	DURGESH NARAYAN RATH	7819/2026
225	D-WP(C)/18356/2026 WP(C)/ /	ABDUL NAZWAR MP	SUNIL KUMAR PANDA	7820/2026
226	D-WP(C)/18352/2026 WP(C)/ /	BANAJAKSHYA SAMANTARAY MP	CHANDAN KUMAR SAHOO	7821/2026
227	D-WP(C)/18361/2026 WP(C)/ /	AJIT KUMAR BEHERA MP	GYANA RANJAN SETHI	7822/2026
228	D-WP(C)/18366/2026 WP(C)/ /	TRINATH SETHY MP	ADYASIDHI MISHRA	7823/2026
229	D-WP(C)/18324/2026 WP(C)/ /	KAILASH CHANDRA NAYAK MP	ACHYUTANANDA PATTANAIK	7824/2026
230	D-WP(C)/18365/2026 WP(C)/ /	BAISHALI PATTNAIK MP	RITA SINGH	7825/2026
231	D-WP(C)/18369/2026 WP(C)/ /	MD.ASIF MP	BYOMOKESH SAHOO	7826/2026
232	D-WP(C)/18370/2026 WP(C)/ /	BHABANI MOHANTY MP	SUBHRANSU BHUSAN MOHANTY	7827/2026
233	D-WP(C)/18371/2026 WP(C)/ /	SHLOK BEHERA MP	SAROJ KUMAR PADHY	7828/2026